

C. A. T. Bench, JAIPUR


Date of Order

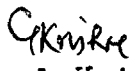
Orders M.P. No.17/93

24.5.93

Mr.S.D.Sharma - counsel for petitioner.

Heard. This is an M.P. for condonation of delay in presenting the M.P. for restoration of the T.A, which was dismissed in default on 4.9.91. We have perused the record. The M.P. for restoration was filed on 22.10.91. In the circumstances, we deem it necessary in the interest of justice to condone the delay in presenting the M.P. for restoration of the aforesaid T.A. to its original position. The M.P. stands disposed of accordingly.


(O.P.Sharma)
Member(A)


(Gopal Krishna)
Member(J).